

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. SIVAKUMAR

Counsel for Respondents 1, 2, 3, & 5.

2. Sandeep Kumar

Counsel for Petitioner



ORDER

for P. V. V. V.

Representing counsel for the petitioner present. Counsels for Respondents 1 to 3 & 5 are present. The counsels prayed for time for filing written submissions. At their request time is enlarged. Put up on 09.01.2018.

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(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- gel -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)